

Regulating number of E- Rickshaws

†2176. SHRI PARVEZ HASHMI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether vehicle registration and driving licence are mandatory for e-Rickshaw drivers in Delhi;
- (b) whether a minor can also run these without a licence and whether there are any provisions to prohibit e-Rickshaws running illegally;
- (c) the details of steps taken by Government for controlling the number of these vehicles as they cause jams on roads along with the number of such vehicles; and
- (d) whether any limit has been fixed on their numbers like petrol and diesel vehicles and if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) Ministry has amended the Motor Vehicles Act, 1988 by inserting the Motor Vehicles (Amendment) Act, 2015 dated 19.03.2015 and has notified GSR 709(E) dated 08.10.2014, S.O. 2590(E) dated 08.10.2014 and GSR 27(E) dated 13.01.2015 for amending the Central Motor Vehicles Rules, 1989 (CMVRs) to include specifications regarding manufacture, operation, registration and issue of driving licence to e-Rickshaw drivers under the ambit of CMVRs to bring relief to people depending on e-Rickshaws for their livelihood.

(b) A minor can not run e-Rickshaw.

(c) and (d) This Ministry has issued GSR 709(E) dated 8th October, 2014 which is applicable throughout India. In form 6 of the Central Motor vehicle Rule, 1989 it is provided that the holder of this licence is licensed to drive vehicles of the following description, throughout India and in case of e-Rickshaw or e-cart, in specified areas or routes. Implementation of provisions of Motor Vehicles Act, 1988 and Central Motor Vehicles Rules, 1989 is carried out by the respective State Government and Union Territory Administrations.

Expansion of national highway network

†2177. SHRI NARESH AGRAWAL: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the share of National Highways in the entire road network is less than two per cent;

†Original notice of the question was received in Hindi.

(b) if so, the details of steps being taken by Government to increase the share of National Highways; and

(c) if not, the share of National Highways in the entire road network of the country, at present, and the share in some big countries in the world *vis-a-vis* India?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKHL. MANDAVIYA): (a) to (c) The existing National Highways (NHs) comprise of about 1.9% of total road network in the country. The Ministry keeps on receiving proposals for declaration of various State roads from various States/UTs as NHs. The Ministry considers declaration of State Roads as new NHs from time to time keeping in view the requirement of connectivity, inter-se priority and availability of funds.

Incentives for returning old vehicles

†2178. SHRI NARESH AGRAWAL: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that Government's policy to provide incentives for returning old vehicles, is pending for decision;

(b) if so, the reasons therefor;

(c) if not, by when it would be implemented; and

(d) the method of fixing the quantum of incentives for different vehicles?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKHL. MANDAVIYA): (a) to (d) The concept note on 'Vehicle Fleet Modernization Programme' to enable the replacement of Old Heavy and Medium Commercial Vehicles as they contribute the maximum of vehicular pollution was placed on Ministry's official website for information and comments from concerned Ministries and Departments and other stakeholders. The matter is being placed before the Committee of Secretaries for their recommendations.

Scheme for upkeep of road bridges

2179. SHRIMATI RENUKA CHOWDHURY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has initiated any scheme for proper and timely upkeep of road bridges on National Highways across the country;

(b) if so, the details thereof along with its main features; and

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